NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 91(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN **HON'BLE MEMBER (J)**

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29,09,2016

NAME OF THE COMPANY: M/s. Mr. Kapil Shram V/s. M/s. Caliper Comp Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. DESIGNATION REPRESENTATION **SIGNATURE**

KRISHNENDUDATTA Elemeli Jaspaset Singh (HAWLA) Petitioner ANIMESH SINHA ADU Respondent TANIMA GAUR

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given 2 weeks time as a last chance to file the reply in answer to the application C.A. No. 18/C-II/2016 filed by the learned counsel for the respondent for permission to bring on records additional documents. Learned counsel for the petitioner shall provide the copy of the same to the learned counsel for the respondent and learned counsel for the respondent shall be at liberty to file the rejoinder, if any, within a period of 3 weeks thereafter.

List on 18.11.2016.

(R.Varadharajan)

Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)

Sd1-